

[Print](#)**Defective Case Register from 2026-10-07 to 2026-10-07**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-MACA/47318/2026	PABITRA KUMAR NAYAK	2026-10-07	1.Period of Delay 31 days 2. Court Fee Rs. 2500/ payable , paid 6/rest amount to be paid
2	D-BLAPL/30650/2026	KULDEEP MOHANTY	2026-10-07	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover
3	D-WP(C)/46802/2026	FALGUNI RAJGURU MOHAPATRA	2026-10-07	1.Synopsis and date chart not alphabetically paginated.2.Annx.1 2 and 9 not legible.
4	D-BLAPL/30389/2026	BUDHIRAM DAS	2026-10-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. In Index and next Page of the Synopsis A1 has not been marked 2. Details of the Victim need to redacted from all places of Annexures 1 and 2
5	D-BLAPL/30693/2026	KULDEEP MOHANTY	2026-10-07	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
6	D-WP(C)/47534/2026	DEEPAK KUMAR PANI	2026-10-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
7	D-WP(C)/46798/2026	SHAKTI SEKHAR	2026-10-07	1.Page no.18 19 not legible
8	D-BLAPL/30794/2026	MANORANJAN ACHARYA	2026-10-07	1. Page nos.9 10 and 11 not neat and legible.2. C.Copy/Free copy of rejection order to be filed
9	D-WP(C)/46726/2026	NIRANJAN LENKA	2026-10-07	i)Date mentioned in sl. no. A and B and annexure mentioned in sl. no. D of the ground of the petition not correct.
10	D-CRLMA/25627/2026	SIVA SANKAR CHAINI	2026-10-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Name of the petitioner be redacted from the acknowledgement slip.
11	D-ABLAPL/30754/2026	KHUSBU PANIGRAHI	2026-10-07	1. The name of the Dist. of the petitioner has not been correctly furnished in V>Nama.
12	D-ABLAPL/30647/2026	KULDEEP MOHANTY	2026-10-07	1. The name of the lower Court mentioned in the prayer portion is not correctly furnished. 2. The name and address of the Informant/Victim and her relations name may be redacted from F.I.R.copy and chargesheet and Notices. 3. The un-redacted F.I.R. copy and chargesheet may be kept in sealed cover.
13	D-WP(C)/47150/2026	JASHOBANTA DASH	2026-10-07	1.Not properly paginated after page 16. 2.Neat and legible copy of Annexure-4 be filed.
14	D-WP(C)/47226/2026	ASIT KUMAR JENA	2026-10-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.

				Deficit Court fee of Rs.12/- for writ petition to be filed.
15	D-WP(C)/47337/2026	SAMIR KUMAR MISHRA (SR. ADV.)	2026-10-07	14-NOT PROPERLY INDEXED. 1. Page no.32 repeated twice and page no.33 not filed.
16	D-CRLMP/30595/2026	BADRINARAYAN PANDA	2026-10-07	1. Name of P.S.under Annexure-1 does not tally with Synopsis and petition.
17	D-BLAPL/30664/2026	DHARITRI MISHRA	2026-10-07	i)Reference Certificate not properly furnished. ii)Undertaking for non-filing of translated copy not furnished.
18	D-WP(C)/46987/2026	SUDHIR KUMAR MALLICK	2026-10-07	1.Paragraph no. not correctly furnished in the petition.
19	D-WP(C)/46432/2026	KUNAL KUMAR SWAIN	2026-10-07	1. Annexure-5 not attested
20	D-RVWPET/47182/2026	ADISHA MOHANTY	2026-10-07	C. copy of impugned order not filed. Petitioner not a party in wp (c). i) writ petition wrongly mentioned in Index at sl no. 3. ii) Reference certificate not furnished. iii) Status of petitioner not furnished in cause title. iv) Neat and legible copy of page no. 20 to be filed. v) Put up for SR reg. calculation of limitation after removal of defects
21	D-ABLAPL/30746/2026	PRAVASH CHANDRA JENA	2026-10-07	1. Whether 1st or 2nd.....A.bail application not mention.
22	D-CRLMC/30766/2026	MRUGANKA MAULI PATNAIK	2026-10-07	1. Date of order dated 12.12.2022 under Annexure-1 does not tally with date chart.
23	D-ABLAPL/30655/2026	DIPTI RANJAN BHOKTA	2026-10-07	i) Reference Certificate not properly furnished.
24	D-WP(C)/47366/2026	MONOMOY BASU	2026-10-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. i) Provision of law not correctly furnished.
25	D-WP(C)/47208/2026	CHITTA RANJAN LENKA	2026-10-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Occupation of Deponent not mentioned in Affidavit.
26	D-WP(C)/46771/2026	JAYANTA KUMAR MAJHI	2026-10-07	1. Father name not furnished in Affidavit. 2. Page no.10 Annex-2 not exhibited
27	D-WP(C)/47524/2026	SACHITRA KUMAR DAS	2026-10-07	Receipt Showing Serv.copy To ct not Filed. 1. Details Address of the petitioner in cause title not tally with Affidavit and V.nama.
28	D-ABLAPL/30844/2026	DIBYA JYOTI SAHOO	2026-10-07	1. Whether 1st or 2nd time..... A.bail application not mentioned in reference certificate. 2. Paragraph no. wrongly mentioned in the declaration. 3. Name of the victim be redacted in F.I.R. copy.
29	D-BLAPL/30805/2026	TARA PRASAD MOHAPATRA	2026-10-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED

				1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
30	D-WP(C)/46626/2026	SOUMYA MISHRA	2026-10-07	1. In Prayer, Paragraph a to c marked twice
31	D-BLAPL/30741/2026	JAYAKRISHNA MOHAPATRA	2026-10-07	Page No.7 and 8 Not legible
32	D-WP(C)/46791/2026	SHAKTI SEKHAR	2026-10-07	1. Page no.18 and 19 not legible
33	D-WP(C)/47185/2026	SHIBANI SAMARPITA OJHA	2026-10-07	1. Opp party no 6 address not furnished. 2. At paragraph 4 complete information not furnished.
34	D-WP(C)/46652/2026	KSHIROD KUMAR ROUT	2026-10-07	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Court fees of Rs.30/- not Affixed in C.title(Only Rs.6/- paid).
35	D-WA/46472/2026	SAROJA KANTA SAMAL	2026-10-07	i) Page mark not properly in anx-1. ii) Neat and legible copy of page no. 32 33 are to be filed
36	D-BLAPL/30635/2026	GHANASHYAM BANJI	2026-10-07	Paragraph No.2 repeated twice.
37	D-CRLMP/30722/2026	AJAYA KUMAR JENA	2026-10-07	Code no. not correctly furnished. Name and Details of victim/Informant mentioned in Petition and annexure need not be disclosed and kept in closed cover.
38	D-WP(C)/46829/2026	SUDHIR KUMAR MALLICK	2026-10-07	1. As per record, Annexure-6 not properly page marked in Index.
39	D-ABLAPL/30679/2026	SURESH KUMAR PANDA	2026-10-07	i) Synopsis not properly page marked.
40	D-WP(C)/46796/2026	SUBHADUTTA ROUTRAY	2026-10-07	1. Annx.3 not legible.
41	D-BLAPL/26891/2026	SUBODH KUMAR MOHANTY	2026-10-07	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1. Section mentioned in the Assessment Slip is wrong. It should be U/s 483 of BNSS, 2023 2. Last Page of Annexure 2 is not paginated
42	D-WP(C)/46904/2026	SUMANTA MALIK	2026-10-07	1. All Ld. Advocates have not furnished their Mobile Nos. and signed the V. nama
43	D-CRLMC/30752/2026	DURGA PRASAD DHAL	2026-10-07	1. As per impugned order under Annexure-4 name of the Lower court does not tally with Synopsis and petition.
44	D-CONTC/47312/2026	SOURAV SUMAN BHUYAN	2026-10-07	Code wrongly indicated
45	D-ABLAPL/30644/2026	AMULYA RATNA PANDA	2026-10-07	i) Under Section of BNS to be corrected.
46	D-WP(C)/46370/2026	SANDIPANI MISRA	2026-10-07	1. Subject code has not been furnished in the Cause Title. 2. The name of the Respondent No. has not been correctly furnished in Cause Title. 3. Annexure 1 is not legible properly. 4. Power of Attorney has not been provided.

47	D-BLAPL/30837/2026	DIBYA JYOTI SAHOO	2026-10-07	1. Whether 1st or 2nd....time bail application not mentioned.
48	D-BLAPL/30807/2026	RAJESH KUMAR MAHAPATRA	2026-10-07	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1. Code No. is wrongly mentioned in the A. Slip and Bail Application 2. One of the Ld. Advocates has not furnished his Mobile No.
49	D-BLAPL/30797/2026	PRAFULLA KUMAR KHATEI	2026-10-07	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Last Page of Affidavit has not been paginated.
50	D-BLAPL/30783/2026	RAMACHANDRA PANIGRAHY	2026-10-07	1. Reference certificate not properly furnished.
51	D-WP(C)/47755/2026	JYOTI RANJAN KHUNTIA	2026-10-07	Page mark discrepancy in Book mark and in index of Anx-7.
52	D-BLAPL/30670/2026	PRATAP CHANDRA CHHINCHANI	2026-10-07	i)Reference Certificate not properly furnished.
53	D-WA/45464/2026	PRABIR KUMAR RAY,A.G.A	2026-10-07	Para no wrongly mentioned in declaration of I.A. no.2978/2026.
54	D-WP(C)/47642/2026	SUBHAM SATAPATHY	2026-10-07	14-NOT PROPERLY INDEXED.
55	D-CRLMC/30455/2026	ARUNA NAYAK	2026-10-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page no.13 not legible.
56	D-CRLREV/28970/2026	NIRANJAN LENKA	2026-10-07	Good ground certificate not furnished2 Annex-1 not properly visible.
57	D-WP(C)/47224/2026	OMKAR DEVDAS	2026-10-07	Synopsis and date chart not correctly page marked.
58	D-TRP(C)/47392/2026	DIPTI RANJAN BHOKTA	2026-10-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED nomenclature of case not correct at index , book mark
59	D-WP(C)/46365/2026	PRONoy MOHANTY	2026-10-07	1. Order No. mentioned in the Cause Title and petition passed by O.P.No.4 is not correctly mentioned. 2.Petitioner No.2 has not signed in the V.nama.
60	D-ABLAPL/30643/2026	RANJIT MOHANTY	2026-10-07	i)Reference Certificate not properly furnished. Name ,village and Details of the Victim to be redacted. Unredacted Copy be kept in a seal cover.
61	D-BLAPL/30761/2026	RAVI SHANKAR SAMAL	2026-10-07	S.T.Case No. Not correctly furnished in Synopsis and Petition
62	D-CONTC/47499/2026	AMIYA KUMAR CHHATOI	2026-10-07	i) Sl. no. 2 of the Affidavit not tally with cause title.
63	D-RSA/46200/2026	M MALLESWARAM	2026-10-07	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED

				Sl.No of Respondents be properly furnished in the Memo of Appeal.
64	D-BLAPL/30759/2026	GURUPRASAD BEHERA	2026-10-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
65	D-WP(C)/46902/2026	SOUMYA JYOTI BISWAL	2026-10-07	1. Annexures 4 and 5 has not been exhibited in the Writ Application
66	D-WP(C)/47131/2026	NARESH CHANDRA JENA	2026-10-07	14-NOT PROPERLY INDEXED. Neat and legible copies of Page 14-15 AND 20-21 be filed.
67	D-WA/46465/2026	SAROJA KANTA SAMAL	2026-10-07	Neat and legible copy of page no. 32-34 36 38 39 41 are to be filed.
68	D-WA/44400/2026	SOMA PATNAIK	2026-10-07	Name of the Bank and Address of the ops mentioned in appeal memo does not tally with CMAPL. Put up for SR after removal of defect.
69	D-CONTC/46744/2026	ADV	2026-10-07	Code Not indicated
70	D-ABLAPL/30735/2026	JAYAKRISHNA MOHAPATRA	2026-10-07	1. Paragraph no. wrongly mentioned in the declaration.
71	D-CRLMC/30767/2026	LAXMINARAYAN RAYATSINGH	2026-10-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Synopsis and Date chart not alphabetic paginated in Index.2. Address of the Opp.Party no.2 furnished in the cause title and I.A..3. Paragraph no. not correctly furnished in declaration of I.A.4. Copy of Annexures-2 to 14 disclosing the name of Informant/victim be kept in cover.
72	D-WP(C)/47212/2026	PRADEEP KUMAR MOHANTY	2026-10-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
73	D-WP(C)/47205/2026	SHIBANI SAMARPITA OJHA	2026-10-07	1.Synopsis and date chart not alphabetically paginated.
74	D-RSA/45890/2026	OMKAR MOHANTY	2026-10-07	Put up for further S.R after Filing the C.Copy of Judgment and Decree of Both the Courts below for assessment of C.Fee and computing the period of limitation.
75	D-ABLAPL/30646/2026	JAYADEBA BEHERA	2026-10-07	1. Reference certificate is not correctly furnished. 2. The name and address of the Victim/Informant and her relations name be redacted from the petition and F.I.R. copy. 3. The un-redacted F.I.R. copy may be kept in sealed cover.
76	D-WP(C)/47578/2026	KRISHNA CHANDRA SAHU	2026-10-07	1. Court Fee Rs. 2/- to be paid on V.nama
77	D-CMP/47063/2026	PRASANNA KUMAR MISHRA	2026-10-07	1.Date of order mentioned under A-5 does not tally with the Index.2.The discrepancy in the name of O.P No-3 as per Trial Court be reconciled.

78	D-WP(C)/47228/2026	SHIBANI SAMARPITA OJHA	2026-10-07	Synopsis and date chart not correctly page marked.
79	D-WP(C)/47121/2026	SRIDHAR RATH	2026-10-07	1. Occupation of the deponent not furnished in Affidavit of both W.P and I.A
80	D-ABLAPL/30786/2026	PITAMBAR JENA	2026-10-07	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Below Cause Title, The Second Anticipatory Bail Application be mentioned
81	D-CRLREV/7127/2026	DHWANIT MISHRA	2026-10-07	1. Period of Delay 272 days,Limitation petition not filed 2. Being aggrieved not mentioned in petition.3. Full signature not mentioned in V.nama.
82	D-WP(C)/47338/2026	DHANANJAYA MUND	2026-10-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Fathers name of the op. No.6 not furnished in cause title. 2. Tender Notice dated not correctly furnished in para no.4.
83	D-WP(C)/47414/2026	AUROBINDA SAHOO	2026-10-07	1 In Identification at page no 10, petitioner name wrongly furnished.
84	D-CONTC/47060/2026	ADV.	2026-10-07	Direction issued to Addl.Chief secy in WP(C) who should be made contemnor in place of Principal Secy.
85	D-FAO/47465/2026	AMIT KUMAR NATH	2026-10-07	1.Court Fee Rs.12/- Payable,Not Paid 2.H.C.B.A.Welfare Fee of Rs.50/- not affixed. 3.Code Indicated but Incorrect. Receipt showing the Deposit of the awarded amount before the Commissioner Not Filed.Put up for further S.R after rectification and Payment of C.Fee for computing the period of limitation.
86	D-WP(C)/47188/2026	SHIBANI SAMARPITA OJHA	2026-10-07	1. In Affidavit sl no 2 information left blank
87	D-BLAPL/30803/2026	SURYAKANTA DWIBEDI	2026-10-07	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Last Page of Annexure 2 has not been paginated.
88	D-BLAPL/30842/2026	SANJIB KUMAR BHANJADEO	2026-10-07	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
89	D-BLAPL/30740/2026	PRAFULLA KUMAR KHATEI	2026-10-07	1. Reference certificate is not correctly furnished.
90	D-WP(C)/46388/2026	SHIBANI SAMARPITA OJHA	2026-10-07	1. At Para 7, it will be 02.01.2026 instead of 02.01.2025
91	D-WP(C)/47030/2026	SIBASIS SAMANTARAY	2026-10-07	14-NOT PROPERLY INDEXED. Address of the Opp. Party No. 2 not correctly mentioned.
92	D-CRP/45470/2026	PRASANTA KUMAR	2026-10-07	1.Court Fee Rs.45/- Payable,Paid Rs.06/- only.D.C.Fee of Rs.39/- to be paid.

		SATAPATHY		2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/ not paid Put up for further S.R after Payment of D.C.Fee for computing the period of limitation
93	D-WP(C)/47233/2026	SHIBANI SAMARPITA OJHA	2026-10-07	1.Synopsis and date chart not alphabetically paginated
94	D-WP(C)/47769/2026	BIKASH MISHRA	2026-10-07	i) Provision of law not correctly furnished in petition and I.A.
95	D-BLAPL/30782/2026	SURYAKANTA DWIBEDI	2026-10-07	1. Details of the informant / Victim need to be redacted from all places of Annexures 1 and 2.
96	D-BLAPL/28906/2026	RAJAT KUMAR PANDA	2026-10-07	Page No. Not correctly furnished.
97	D-WP(C)/47359/2026	AMIT PRASAD BOSE	2026-10-07	1.Paragraph of I.A.declaration left blank.
98	D-WP(C)/47126/2026	SARBESWAR SAHOO	2026-10-07	10.II.Subject Code incorrectly Mentioned
99	D-BLAPL/30831/2026	SANKAR PRASAD PADHI	2026-10-07	1. Index should not be page mark. 2. Synopsis and date chart not alphabetically page mark. 3. Reference certificate not properly furnished
100	D-WP(C)/47229/2026	ASIT KUMAR JENA	2026-10-07	In declaration paragraphs in I.A not correctly furnished.
101	D-WP(C)/47092/2026	NILAKANTHA JUJHARSINGH	2026-10-07	1.Welfare fee of Rs.50/- not paid in V.nama.
102	D-WP(C)/47560/2026	DURGESH NARAYAN RATH	2026-10-07	1.In W.P affidavit, Sl. No 4 information not furnished.
103	D-ABLAPL/30671/2026	DIPTI RANJAN BHOKTA	2026-10-07	i)Reference Certificate not properly furnished.
104	D-BLAPL/30719/2026	SUVASHISH PATTANAIK	2026-10-07	i)Paragraph nos. not properly mentioned in the Declaration.
105	D-WP(C)/46550/2026	RAMESH SAHOO	2026-10-07	1.Synopsis and date chart not alphabetically paginated
106	D-BLAPL/30717/2026	SARAT KUMAR JENA	2026-10-07	i)Reference Certificate not properly furnished.
107	D-WA/44409/2026	SOMA PATNAIK	2026-10-07	1. Name of the Bank and Address of the ops mentioned in appeal memo does not tally with CMAPL. Put up for SR after removal of defect.
108	D-ABLAPL/30847/2026	DIBYA JYOTI SAHOO	2026-10-07	1. Whether 1st or 2nd....A.bail application not mentioned in the reference certificate
109	D-CMAPL/40009/2026	ADV.	2026-10-07	1. Copy not served on CGC. 2. Cause title in D-WP (C) to be filed. i) Reference certificate not furnished. ii) Date of dismissed not mentioned in body of petition. iii) Put up for SR reg. calculation of limitation after removal of defects and disposal of I.A. no.233/2026.
110	D-TRP(C)/47167/2026	PRASHANTA KUMAR NAYAK	2026-10-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
111	D-WP(C)/46909/2026	IN PERSON	2026-10-07	1. Last Page of Annexure 6 has not been paginated.
112	D-ABLAPL/30792/2026	BISHAL BAIVAB	2026-10-07	1. Whether 1st or 2nd.....A.bail application not mention.

113	D-WP(C)/47227/2026	SHIBANI SAMARPITA OJHA	2026-10-07	Synopsis and date chart not correctly page marked.
114	D-CMAPL/47020/2026	ADV.	2026-10-07	Put up for SR after filing of all anxs
115	D-CRLMP/30700/2026	DHRUBABALA MOHANTY	2026-10-07	Code No. not correctly furnished. Page no. repeated twice.
116	D-CRLMC/29440/2026	RAJESH PRADHAN	2026-10-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Joint Affidavit with V.nama of the Informant to be kept in closed cover. 2. Redacted V.nama not mentioned in Informant.
117	D-WP(C)/36782/2026	SANTOSH CHANDRA ATABUDHI	2026-10-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title
118	D-ABLAPL/30757/2026	SK. ZAFARULLA	2026-10-07	1. Reference certificate is not correctly furnished. 2. The name and address of the Informant /Victim may be redacted from F.I.R copy and petition. 3. The un-redacted F.I.R copy may be kept in sealed cover.
119	D-WP(C)/47394/2026	MANAS RANJAN BAUG	2026-10-07	Annexure-1 not filed.
120	D-WP(C)/47296/2026	BISWABIHARI MOHANTY	2026-10-07	Ann.8 not legible
121	D-ABLAPL/30639/2026	BISWABHUSAN DAS	2026-10-07	1. Reference certificate not correctly furnished. 2. In date chart FIR date wrongly mentioned.
122	D-WP(C)/47299/2026	SAMIR KUMAR MISHRA	2026-10-07	Date chart not correctly page marked.
123	D-WP(C)/47240/2026	SHIBANI SAMARPITA OJHA	2026-10-07	1. Synopsis and date chart not alphabetically paginated.
124	D-ABLAPL/30789/2026	BISHAL BAIVAB	2026-10-07	1. Whether 1st or 2nd.....A. bail application not mention.
125	D-WP(C)/47441/2026	RAJIV KUMAR MAHANTA	2026-10-07	Occupation not mentioned in affidavit.
126	D-WP(C)/47257/2026	PRADEEP KUMAR MAHAPATRA	2026-10-07	1. Annx.3 not legible
127	D-ABLAPL/30779/2026	BHABANI SHANKAR DASPARIDA	2026-10-07	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Details of the Informant /Victim need to be redacted from all places of Annexures 1 2 and 3
128	D-CONTC/47015/2026	ADV	2026-10-07	1. Direction issued to addl. Chief Secy who should be made Contemnor in place of principal secy.
129	D-BLAPL/30730/2026	HARISANKAR MAHAPATRA	2026-10-07	Name of Victim and Her Grandmother name mentioned in Page no.29 30 37 45 and 58 be redacted.

130	D-BLAPL/30841/2026	BIJAYA KUMAR RAGADA	2026-10-07	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
131	D-MATA/47161/2026	TRILOCHAN DASH	2026-10-07	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 3 /- not paid
132	D-BLAPL/30166/2026	SARAT KUMAR JENA	2026-10-07	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Age of the Petitioner as mentioned in the Cause Title is not matching with the V. nama
133	D-WP(C)/47146/2026	JAYASHREE BISWAL	2026-10-07	Annxx-1 is not legible.
134	D-WP(C)/47099/2026	BIKRAM CHANDRA GHADAI	2026-10-07	Annexure- 5 6 7 mentioned in Index not furnished in averment.
135	D-BLAPL/30846/2026	SANJIB KUMAR BHANJADEO	2026-10-07	1. Whether 1st or 2nd..... time Bail application not mention.
136	D-ABLAPL/30793/2026	PRASANTA KUMAR NANDA	2026-10-07	1. Reference certificate not properly furnished.
137	D-WP(C)/47289/2026	SAMIR KUMAR MISHRA	2026-10-07	Synopsis and date chart not correctly page marked.
138	D-ABLAPL/30716/2026	SARAT KUMAR JENA	2026-10-07	1. The relationship of the father with the Deponent in Affidavit is not correctly furnished. 2. The name and address of the Victim/Informant and relations name may be redacted from the petition and F.I.R. copy. 3. The un-redacted F.I.R. copy may be kept in sealed cover.
139	D-WP(C)/46741/2026	LINGARAJ SARANGI	2026-10-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Opp party no 1 department not furnished. 2. Annexure-1 not legible 3. After page 19 another page not page marked. 4. Annexure-2 not attested 5. After page 24 another page not page marked. 6. page no 24 marked twice 7. Annexure-5,9,15 not legible 8. Court fee Rs 6/- deficient in W.P 9. Acknowledgement slip not in the petition and incomplete index furnished.
140	D-BLAPL/30666/2026	DIBYA PRAKASH MISHRA	2026-10-07	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Date Chart vide B has not been furnished.
141	D-WA/46506/2026	GYANA RANJAN MAHAPATRA	2026-10-07	Put up for SR after disposal of I.A. no. 3045/2026.
142	D-WP(C)/46668/2026	ASWINI KUMAR DASH	2026-10-07	Page No. 22 26 28 32 38 not legible.
143	D-ABLAPL/30853/2026	SANJIB KUMAR BHANJADEO	2026-10-07	1. Whether 1st or 2nd.....A. bail application not mentioned.
144	D-WP(C)/47230/2026	SHIBANI SAMARPITA	2026-10-07	Synopsis and date chart not correctly page marked.

		OJHA		
145	D-WP(C)/46777/2026	KHAN MAHMOODUL HASAN NIAMATI	2026-10-07	29.VI.Name Of The Filing Advocate Not In Capital Letters In The Petition 29.V.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The application
146	D-WP(C)/47221/2026	SHIBANI SAMARPITA OJHA	2026-10-07	Synopsis and date chart not correctly page marked.
147	D-CRLMP/30574/2026	AAYUSH KUMAR	2026-10-07	1.Reg.Maintainability of This CRLMP Petition(In view of prayer made to Quash or.dt.15.9.26 and 29.9.26 CRLMC may lie.).2.C.copy of FIR ,Chargesheet and order to be quashed be filed.
148	D-WP(C)/46749/2026	SAROJ KUMAR DASH	2026-10-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Annexure number not correctly furnished in para No.8.
149	D-ABLAPL/30836/2026	JYOTIRMAYA SAHOO	2026-10-07	Anx-1 not page marked.
150	D-CONTC/47506/2026	ADV.	2026-10-07	i) Age of the deponent in Affidavit not tally with cause title.
151	D-WP(C)/47073/2026	KRISHNA CHANDRA SAHU	2026-10-07	1. Prayer (page no.8) mentioned twice in the petition
152	D-BLAPL/30854/2026	TARA PRASAD MOHAPATRA	2026-10-07	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Last Page of Annexure 2 has not been paginated
153	D-CRLMC/30467/2026	AMIT SUJAT BISWAL	2026-10-07	1. Certified copy of Annex-1 not filed.
154	D-WP(C)/45776/2026	ASUTOSH MOHANTY	2026-10-07	Complete address of opp.not mentioned in Cause title.
155	D-ABLAPL/30684/2026	ANIRUDHA DAS	2026-10-07	1. Reference certificate is not correctly furnished.
156	D-BLAPL/28325/2026	MANASI MOHAPATRA	2026-10-07	In annexure -4 not properly page marked and Spl. Case No .mentioned in Rejection order but not mention in Petition.
157	D-BLAPL/30838/2026	SIDHARTHA SANKAR RAY (2)	2026-10-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and details of Informant-cum-victim mentioned in Annexure-1 be redacted. 2.Redacted copy of the same be filed AND non-redacted copy of FIR be kept in closed envelop.
158	D-ABLAPL/30856/2026	SANJIB KUMAR BHANJADEO	2026-10-07	1. Whether 1st or 2nd.... A.bail application not mentioned.
159	D-WP(C)/46793/2026	SUBHADUTTA ROUTRAY	2026-10-07	1.annx.3 not legible
160	D-BLAPL/30100/2026	SUSANTA KUMAR BARAL	2026-10-07	1. Pages 9 10 18 19 and 20 are not legible.
161	D-WA/46459/2026	SAROJA KANTA SAMAL	2026-10-07	Legible copy of page no. 30 31 33 are to be filed.

162	D-WP(C)/48006/2026	BISWOJEET LENKA	2026-10-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Letter dated not correctly furnished Sl.no.5 in index and para no.5.
163	D-WP(C)/46795/2026	SUBHADUTTA ROUTRAY	2026-10-07	1.Annx.3 not legible.